

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/953(CHE)/2024**  
**PETITION NUMBER : CP(IB)/613(CHE)/2020**  
**NAME OF THE APPLICANT : Yegnasubramanian**  
**NAME OF THE RESPONDENT(S) : State Bank of India & Anr**  
**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor. Ld. Counsel Ms. Ranjana Jain for the IRP. Ld. Counsel Ms. Niranjana Devi for the Respondent.

In this case, report has been served and AOS has been filed.

Reply has not been filed. The Counsel for the Respondent is not aware whether reply has been filed. Final opportunity to file reply within a week and copy be served on the IRP and the Applicant.

List the matters for hearing on **28.08.2024**.

**Sd/-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk